



(e-mail)

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-58/2001/ 2574 /A.

From: Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court, Guwahati

To,
Shri Dipak Thakuria,
District and Sessions Judge,
Dhubri

Dated Guwahati the 10th May, 2019

Subject:- Head-quarters leave permission

Reference:- Your letter No.DJ.XII-2/2018-19/2082/E dated 08.05.2019

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that your prayer for Head-quarter leave permission from the evening of 10.05.2019 till the morning of 13.05.2019 with permission to take the Official vehicle (No.AS!&F001) at your own cost during the aforesaid period has been granted/rejected.

The Civil Judge & Asstt. Sessions Judge, Dhubri, will remain in-charge of your Court and Office during your absence at the station.

Yours faithfully,

JOINT REGISTRAR (VIGILANCE)

Memo No.HC.VII-58/2001/ 2575 - 2576 /A.

Dated 10.05.2019

Copy to :-

1. The Civil Judge & Asstt. Sessions Judge, Dhubri for information and necessary action.
- ✓ 2. The System Analyst, Gauhati High Court, Guwahati for information and necessary action.

JOINT REGISTRAR (VIGILANCE)